

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No. 924 of 2017

IN

Company Appeal (AT) (Insolvency) No. 298 of 2017

IN THE MATTER OF:

Uttarakhand Power Corporation Ltd.

...Appellant

Vs.

M/s. ANG Industries Ltd.

...Respondent

Present:

For Appellant: - Shri Pradeep Misra, Advocate

**For Respondent:- Shri Ishaan Madan and Ms. Sakshee Sharma,
Advocates**

ORDER

24.01.2018- Having heard learned counsel for the appellant and the counsel for the respondent, the delay of 14 days' in preferring the appeal is condoned.

I.A. No. 924 of 2017 is disposed of.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

ns/uk